

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT SITTING AT NAGPUR
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PRESCTT ROAD, BOMBAY 1

OA NO.89/93

Alosis Josef Anthony

..Applicant

v/s.

Union of India
through Secretary
Min. of Defence
South Block, New Delhi & 2 ors. ..Respondents

Coram: Hon.Shri Justice M S Deshpande, V.C.
Hon.Shri M Y Priskar, Member (A).

APPEARANCE:

Mr. Walthare
Counsel
for the applicant

Mr. R. Darda
Counsel
for the respondents

ORAL JUDGMENT:
(PER: M S Deshpande, Vice Chairman)

DATED: 16.3.93

Mr. Walthare, Counsel for the applicant
states that the appeal against an order of dismissal
is pending. He requests that permission be granted
to withdraw ^{the A} with liberty to pursue the appeal.
Liberty granted. Application is disposed of.

(M Y Priskar)
Member (A)

(M S Deshpande)
Vice Chairman

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